



सत्यमेव जयते

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Separate paging is given to this Part in order that it may be filed as a Separate Compilation.

PART IV

Acts of Gujarat Legislature and Ordinances promulgated and Regulations made by the Governor.

The following Act of the Gujarat Legislature, having been assented to by the Governor on the 6th April, 2011, is hereby published for general information.

C. J. GOTHI.

Secretary to the Government of Gujarat, Legislative and Parliamentary Affairs Department.

GUJARAT ACT NO. 8 OF 2011.

(First published, after having received the assent of the Governor, in the "Gujarat Government Gazette," on the 8th April, 2011).

AN ACT

to repeal certain Acts.

WHEREAS it is expedient to repeal certain obsolete Acts.

It is hereby enacted in the Sixty-second Year of the Republic of India as follows:-

This Act may be called the Gujarat Repealing Act, 2011.

Short title.

2. The Acts specified in the Schedule are hereby repealed.

Repeal of certain Acts.

IV-Ex., 8-1

SCHEDULE

(See section 2)

Year	No.	Short title of the Act
1939	Bom. XXVI	The Bombay Fodder and Grain Control Act, 1939.
1944	Bom. VIII	The Bombay Growth of Foodcrops Act 1944.
1946	Bom. XXVII	The Bombay Cotton (Statistics) Act, 1946.

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